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## Airport in Sindhudurg Maharashtra

5493, SHRI SUDHIR SAWANT: Willthe Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Government have any proposal to construct an airport in Sindhudurg district of Maharashtra:
- (b) if so, whether there is a plan to operate Indian Airlines flight from there; and
- (c) if so, when and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCIN-DIA): (a). No Sir.

(b) and (c): Do not arise.

[Translation]

## Railway Projects in Bihar

5494. SHRI TEJ NARAYAN SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government of Bihar has submitted proposals for constructing railway projects to the Union Government in the State:
- (b) if so, the details thereof and the action taken thereon:
- (c) whether the State Government has also proposed to afford some part of cost involving in the construction of some of the railways lines; and
  - (d) if so, the details in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). A Number of demands were discussed between the Bihar Govt. and Railway Ministry from time to time. In an inter-Ministerial Meeting in July'89 the State Govt. put forward two projects:-

Dehri-on-Sone-Akbarpur-Pipra-

- dih with extension to Jadunathpur and Bhavnathour (98 km)
- Muzzaffarpur-Narkatiagani via Bettiah gauge conversion (155 km)

Regarding (i) the Bihar Govt. commissioned RITES for preparing a report on this line. The report has since been submitted to the Bihar Govt, for consideration, Regarding (ii) the proposal has been sent to the Planning Commission for their approval.

- (c) Yes, Sir.
- (d) A sum of Rs. 27 crores as cost of construction of Chhitauni-Bagaha rail-cumroad bridge is to be borne by the Bihar Government in a phased manner. Of this Govt. of Bihar has so far paid Rs. 2 crores till 1989-90. They have not so far paid their shares for 1990-91 and 1991-92 amounting to Rs. 19 crores. They are being pursued in the matter.

[English]

## Loans to Karnataka State Electricity **Board by Power Finance Corporation**

5495. SHRIMATI BASAVA RAJESH-WARI: Will the Minister of POWER AND **ENERGY** NON-CONVENTIONAL SOURCES be pleased to state:

- (a) the total amount sanctioned by the Power Finance Corporation to the Karnataka State Electricity Board during 1989-90 and 1990-91;
- (b) the extent to which these loans have been utilised; and
- (c) the amount repaid by the Board to the Power Finance Corporation so far?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CON-VENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). The position of loans to Karnataka State Electricity Board by the Power Finance Corporation is as follows